

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2931
TO BE ANSWERED ON 10.07.2019**

REVOKED PASSPORT OF NIRAV MODI

2931. DR. SHASHI THAROOR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Ministry had revoked the passport of Mr. Nirav Modi to prevent him from evading the criminal justice system in India;
- (b) if so, the details thereof, including the date of revocation;
- (c) whether Mr. Modi travelled multiple times to foreign countries on an Indian passport which had been revoked; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]

(a) & (b) The Ministry revoked the passport of Mr. Nirav Modi as per the provisions of Section 10(3)(c) of the Passports Act, 1967, on 23 February, 2018.

(c) & (d) The Ministry has no means to verify the travels, if any, of Mr. Nirav Modi and the passport used for such travels by him.
